

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

40. C.P. 300/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.02.2021**.

NAME OF THE PARTIES: Addnectar Solutions Pvt. Ltd.

SECTION 441 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

Counsel for the petitioner, Mr. Prathamesh Joglekar is present.

At the request of the petitioner, list this matter on **28.04.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)